

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 130 of 2015 &**  
**IA No. 207 & IA No. 208 of 2015 in**

**Dated: 07<sup>th</sup> July, 2015**

**In the matter of**

M/s. Dwarikesh Sugar Industries Ltd. ....Appellant(s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **18.08.2015.**

**COURT MASTER**